GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1382

TO BE ANSWERED ON THE 29TH JULY, 2025/ SRAVANA 7, 1947 (SAKA)

POPULATION CENSUS-2027

†1382. DR. MANNA LAL RAWAT:

SHRI BHOJRAJ NAG:

SHRI BHARTRUHARI MAHTAB:

SMT. POONAMBEN HEMATBHAI MAADAM:

SMT. KAMALJEET SEHRAWAT:

SMT. MALA RAJYA LAXMI SHAH:

SHRI PRAVEEN PATEL:

SHRI TEJASVI SURYA:

SHRI ANURAG SHARMA:

SHRI DAMODAR AGRAWAL:

SHRI ARUN GOVIL:

SHRI VISHNU DAYAL RAM:

SHRI BASAVARAJ BOMMAI:

DR. K SUDHAKAR:

SHRI TRIVENDRA SINGH RAWAT:

MS. BANSURI SWARAJ:

SMT. SHOBHANABEN MAHENDRASINH BARAIYA:

SHRI BIBHU PRASAD TARAI:

SHRI RODMAL NAGAR:

SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:

SHRI SURESH KUMAR KASHYAP:

SHRI MUKESH RAJPUT:

SHRI ALOK SHARMA:

PROF. SOUGATA RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has proposed to conduct Population Census-2027 in two phases and if so, the details thereof;
- (b) whether the scheduled reference dates for the Population Census-2027 across different regions of the country;

- (c) the estimated financial outlay allocated for conducting the Population Census-2027 and updating the National Population Register;
- (d) whether the Government notified the intention to conduct the National Population Register (NPR) update prior to the Census-2027;
- (e) if so, the proposed timeline fixed in this regard; and
- (f) whether the Government has notified the intention to conduct the House-listing and Housing Census and National Population Register (NPR) update prior to the Census-2027 and if so, the time by which it has been completed?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a): The Government of India has notified its intent to conduct Census in the Gazette on 16th June,2025. The Census will be conducted in two phases. In phase one i.e. houselisting and housing Census, the housing conditions, assets and amenities of each household will be collected. Subsequently, in second phase i.e. Population Enumeration, the demographic, socio-economic, cultural and other details of every person in each household will be collected. In Census Caste enumeration will also be done.

- (b): The reference date for the said census shall be 00.00 hours of the 1st day of March, 2027 (For UT of Ladakh and snow-bound non-synchronous areas of the UT of Jammu and Kashmir and the States of Himachal Pradesh and Uttarakhand, the reference date shall be 00:00 hours of the 1st day of October, 2026).
- (c): The estimated financial outlay for conducting Census is under finalization
- (d), (e) & (f): No decision has been taken to update the National Population Register. The intent to conduct Census has been notified. The period of conducting houselisting and housing Census will be notified in due course.
